

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). A proposal for diversion of 0.12 ha. of forest area for approach road to High Power T.V. Transmitter Project in Mysore District was received from the State Govt. of Karnataka on 16.1.1996 by Regional Office of this Ministry at Bangalore.

(c) and (d). Formal approval to the proposal has been accorded on 17.1.1996.

#### National Human Rights Commission

3623. SHRIMATI GEETA MUKHERJEE :  
SHRI MULLAPPALLY RAMACHANDRAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has requested the National Human Rights Commission to enquire into the incidence of starvation deaths following the flood and drought situation in Andhra Pradesh and Orissa, respectively;

(b) if so, the details thereof; and

(c) the time by which the report of NHRC is likely to be obtained?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) and (c). Do not arise in view of (a) above

#### Distribution of Fodder

3624. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether fodder was distributed to the people belonging to the weaker sections at the time of drought in Delhi during 1988-89;

(b) if so, the quantum of fodder purchased and the expenditure incurred thereon and the rate at which it was distributed to them;

(c) whether the sale proceeds from the fodder was deposited with the Government treasury and if so, the amount deposited;

(d) whether some recovery in this regard is still to be made and if so, the details thereof;

(e) whether any irregularities in regard to the said deal have come to the notice of the Government;

(f) if so, the details thereof; and

(g) the action taken thereon?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir.

(b) to (g). Do not arise.

#### Supply of Fertilizers

3625. COL. RAO RAM SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that farmers of Haryana are not getting fertilizers in time and with the results crops give less yield;

(b) if so, the reasons therefor; and

(c) the steps being taken to streamline the supply of fertilizers to the State as per the requirement in future?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). During Rabi 1996-97 season, adequate quantities of fertilizers are available in Haryana. The State Government has not been reported shortage of any kind of fertilizer in the State.

(c) Does not arise.

#### Old Age Homes

3626. SHRI MRUTYUNJAYA NAYAK : Will the Minister of WELFARE be pleased to state :

(a) whether the Government would consider to construct Old Age Homes Specifically for the persons not having families; and

(b) whether the Government would provided free medical aid to such old persons in the near future?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMMOOWALIA) : (a) A Scheme of providing assistance to Panchayati Raj Institutions/Voluntary Organisation for Construction of Old Age Homes for persons over 60 year's of age, preferably destitute is under consideration of the Government.

(b) No such proposal is presently under consideration of the Ministry.

[Translation]

#### Vacant Reserved Posts

3627. DR. BALIRAM : Will the Minister of FOOD be pleased to state :

(a) the location of branches of Food Corporation of India and Central Warehousing Corporation in Uttar Pradesh at present;

(b) the number of reserved posts lying vacant in these branches as on date;

(c) the steps being taken to fill up these posts; and

(d) the time by which these posts are likely to be filled up?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS, AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The locations of the branches of the Food Corporation

of India and the Central Warehousing Corporation in Uttar Pradesh are given in Statement-I & II, respectively.

(b) The number of reserved posts lying vacant in the Central Warehousing Corporation, Regional Office, Lucknow is given below :-

Category-III.		Category-IV.	
SC	ST	SC	ST
19	5	5	-

So far as Food Corporation of India is concerned, U.P. Region is reckoned as an independent Unit for the purpose of Assessment of vacancies only for Cat.III & IV. The number of reserved posts lying vacant is given below :-

Category-III.		Category-IV.	
SC	ST	SC	ST
85	126	68	108

(c) In C.W.C., the vacancies are being filled up in a phased manner depending upon the requirement. In F.C.I., a special recruitment drive, 1996, has since been launched for filling up of the vacant posts.

(d) In C.W.C. the vacant posts will be filled up progressively. In the F.C.I., these are likely to be filled by 31st March, 1997.

#### STATEMENT-I

*Statement showing location of Food Corporation of India offices in Uttar Pradesh*

##### Uttar Pradesh

In Uttar Pradesh, the Food Corporation of India has Regional Office HQrs. at Lucknow with two Sub-Regional offices at Allahabad and Moradabad. There are (23) twenty three distt. Offices with the Headquarters at:-

S.No.	Name of Office
1	2
1.	Hapur
2.	Bulandshahar
3.	Saharanpur
4.	Moradabad
5.	Bareilly
6.	Lucknow
7.	Faizabad
8.	Sitapur
9.	Sahajahanpur
10.	Gonda

1	2
11.	Banda
12.	Azamgarh
13.	Ghazipur
14.	Allahabad
15.	Kanpur
16.	Varanasi
17.	Jhansi
18.	Agra
19.	Haldwam
20.	Gorakhpur
21.	Dehradun
22.	Srinagar
23.	Aligarh

#### STATEMENT-II

*Statement showing the location of Central Warehouses in Uttar Pradesh*

##### Uttar Pradesh

1	2
1.	Behraich
2.	Balia (Not in Operation)
3.	Banda
4.	Basti
5.	Bazpur
6.	Bijnor
7.	Bisalpur
8.	Chandausi
9.	Chirgaon
10.	Dadri
11.	Dumariaganj
12.	Etawah
13.	Faizabad
14.	Ghaziabad-I
15.	Ghaziabad-II
16.	Golagokaran Nath
17.	Gorakhpur
18.	Hardoi
19.	Jahangirabad-I
20.	Jahangirabad-II
21.	Jaspur
22.	Jhansi
23.	Kanpur (Custom Bonded)
24.	Kanpur-Hal (Custom Bonded)
25.	Kashipur-I

1	2
26.	Kashipur-II
27.	Khatima (Custom Bonded)
28.	Khatima
29.	Loni-BD
30.	Lucknow-I
31.	Lucknow-II
32.	Lucknow-Hal (Custom Bonded)
33.	Lucknow-SIL (Custom Bonded)
34.	Mahoba
35.	Mankator (Custom Bonded)
36.	Mao Natha Bhanjan
37.	Mauranipur
38.	Mohan Nagar (Custom Bonded)
39.	Muzaffarnagar
40.	Muzaffarnagar-BD
41.	Noida
42.	Rampur
43.	Robertsganj
44.	Saharanpur-I 247001
45.	Saharanpur-BD
46.	Sahibabad-II-201010
47.	Shahganj-223101
48.	Shahjhanpur
49.	Shamli
50.	Virbhadara (Custom Bonded)
51.	Kanpur-(ICD)
52.	Sri-Nagar.

[English]

#### Loni Police Station

3628. DR. ARVIND SHARMA : Will the Minister of HOME AFFAIRS be pleased to refer to Unstarred Question No. 4897 replied on September 10, 1996 and state :

(a) whether the required information has since been collected and laid on the Table of the House;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The information is still being collected.

#### Timber Extraction

3629. SHRI C. NARASIMHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the quantity of timber extraction permitted from

the Forests of Arunachal Pradesh and Andaman Islands per annum;

(b) the number of permits issued for such extraction so far;

(c) the number of plywood industries benefited therefrom so far;

(d) the quantity of timber extracted and allowed to be transhipped out of the State and Islands during the last three years.

(e) whether any firm policy is being adopted for re-forestation in that areas; and

(f) If so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (f). Information is being collected and would be placed on the Table of the House.

[Translation]

#### Police firing in Lakshadweep

3630. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any inquiry into police firing in Lakshadweep in 1990 was conducted;

(b) if so, the details thereof;

(c) the recommendations of the inquiry committee; and

(d) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). Yes, Sir. A single member commission of Inquiry was set up to inquire into police firing at Andrott Island. The report of this Commission alongwith the Action Taken Note was tabled in the Lok Sabha on 22.4.94. As stated in the Action Taken Note. Departmental action was initiated against the then sub-divisional officer-cum Executive Magistrate, Andrott and the Sub-Inspector of Police, Andrott. The Inquiry Officer who conducted the inquiry, however, came to the conclusion that the charged officers had not committed any misconduct and recommended their exoneration. The Disciplinary Authority accepted the finding of the Inquiry Authority and dropped the disciplinary proceedings against both the officials.

The recommendation made by the Commission for allotment of separate timings to the two factions for performing Uroose continuous to remain sub-judice.

#### Commission for Agricultural Costs and Prices

3631. SHRI VIJAY ANNAJI MUDE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to reconstitute the Commission for Agricultural Costs and Prices;